

From:

**Vishnu Chandra Gupta, H.J.S.,
Registrar General,
High Court of Judicature at
Allahabad**

To:

**All District & Sessions Judges,
Subordinate to High Court of Judicature at
Allahabad.**

No. 121/DR (S)/2012, Dated Allahabad: March 24, 2012

Subject: Regarding representation of Stay/Premature transfer of Judicial Officers.

Sir,

With reference to the Court's Circular Letter No. 30/DR(S)/2011 dated 28.09.2011 and in continuation to earlier Court's letter dated 03.03.2012, 14.03.2012 and 16.03.2012 on the above noted subject, I am directed to say that after consideration the Court has been pleased to pass the orders as mentioned below against the names of the officers :-

Sl. No.	Name of Judicial Officer with Designation S/Sri	Present place of Posting	Stay/Premature	Remarks
1.	Smt. Archana Gupta, Civil Judge, Senior Division	Allahabad	Premature	Allowed
2.	Dinesh Kumar Mishra, Civil Judge, Senior Division	Allahabad	Premature	Rejected
3.	Ravindra Nath Kakkar, Additional District and Sessions Judge	Aligarh	Stay	Allowed
4.	Smt. Jai Shree Ahuja, Additional District and Sessions Judge	Aligarh	Stay	Allowed
5.	Ramashraya Singh, Additional District and Sessions Judge	Azamgarh	Premature	Rejected
6.	Ramesh Chand, Additional District and Sessions Judge (Ex-cadre)	Baghpat	Stay	Rejected

7.	Ashok Kumar Singh, Additional District and Sessions Judge	Bahraich	Stay	Rejected
8.	Daya Ram-V, Additional Chief Judicial Magistrate (Railway)	Bareilly	Stay	Rejected
9.	Pankaj Kumar Upadhyay, Additional District and Sessions Judge (Ex-cadre)	Gautambudh Nagar	Stay	Rejected
10.	Smt. Monica Thakur, Civil Judge, Senior Division	Ghaziabad	Stay	Rejected
11.	Manoj Kumar Jatav, Civil Judge, Junior Division	Garotha-Jhansi	Premature	Rejected
12.	Paras Nath Rai, Additional District and Sessions Judge (Ex-cadre)	Kaushambi	Premature	Rejected
13.	Mushir Ahmad Abbasi, Additional District and Sessions Judge	Kanpur Nagar	Stay	Allowed
14.	Dr. Rajiv Vikram Singh Gautam, Special Judge, CBI	Lucknow	Stay	Rejected
15.	Smt. Rekha Dixit, Special Judge (Anti Corruption CBI)	Lucknow	Stay	Rejected
16.	Kripa Shankar Sharma, Additional District and Sessions Judge (Ex-cadre)	Mahoba	Premature	Rejected
17.	Smt. Tarannum Khan, Civil Judge, Junior Division	Meerut	Stay	Rejected
18.	Smt. Richa Walia, Additional Civil Judge, Junior Division	Moradabad	Premature	Allowed
19.	Smt. Priti Srivastava-II, Civil Judge, Senior Division	Raebareli	Stay	Rejected
20.	Sri Krishna Chandra Pandey, Civil Judge, Senior Division	Varanasi	Stay	Allowed for six months

21.	Sita Ram Verma, Additional District and Sessions Judge	Bhadohi at Gyanpur	Premature	Allowed
22.	Ganga Ram, Additional District and Sessions Judge	Bhadohi at Gyanpur	Premature	Rejected
23.	Raj Kumar-II, Additional District and Sessions Judge	Firozabad	Premature	Allowed
24.	Raj Bahadur Singh-I, Additional District and Sessions Judge	Muzaffarnagar	Stay	Rejected
25.	Smt. Sushil Kumari, Civil Judge, Junior Division	Bulandshahar	Premature	Allowed
26.	Smt. Poonam Karanwal, Additional Civil Judge, Junior Division	Bulandshahar	Premature	Allowed
27.	Satyendra Kumar Lal, Additional Civil Judge, Junior Division	Tilhar- Shahjahanpur	Premature	Rejected
28.	Sanjay Shanker Pandey, Additional District and Sessions Judge	Meerut	Stay	Allowed
29.	Gobari Prasad, Chief Judicial Magistrate	Baghpat	Stay	Allowed for six months

I am, therefore, to request you kindly to inform the officers accordingly.

Yours faithfully,

sd/-

Registrar General